

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-35/1999/ 436 /A

From :- Smti. Jayashree Bora
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Pranjal Bora,
Presiding Officer, Industrial Tribunal,
Cachar, Silchar.

Dated Guwahati the ¹⁶24 January, 2025.

Sub: **Casual leave.**

Ref:- Letter No. ITS.03/2024/53 dtd. 21.01.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 27.01.2025, along with station leave permission, from the evening of 24.01.2025 till the morning of 29.01.2025**, has been granted. The District & Sessions Judge, Cachar, Silchar, and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-35/1999/ 437-438 /A, dated , 24-01-2025
Copy to:

1. The District & Sessions Judge, Cachar, Silchar.
2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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